

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1313/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
 MEMBER (J)

SHRI V. NALLASENAPATHY
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
 THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017

NAME OF THE PARTIES: Polychroic Petrochemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	RAJESH BOKRA	ADVOCATE (Adv. Delbar)	<i>RAJESH BOKRA</i>
2	Rajesh Nagory	Advocate Corporate financial Creditor	<i>Rajesh Nagory</i>
	Vinod Kothari	Advocate Finance Creditor	<i>Vinod Kothari</i>

ORDER

CP No. 1313/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 15.9.2017.

Sd/-
 V. NALLASENAPATHY
 Member (Technical)

Sd/-
 B.S.V. PRAKASH KUMAR
 Member (Judicial)